

PUNJAB VIDHAN SABHA

Bill No. 9-PLA-2018

THE PUNJAB APPROPRIATION (NO. 2) BILL, 2018

A  
BILL

*to authorize the payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Punjab, for the services and purposes of the financial year ending on the thirty-first day of March, 2019.*

BE it enacted by the Legislature of the State of Punjab in the Sixty-ninth Year of the Republic of India as follows :—

1. This Act may be called the Punjab Appropriation (No.2) Act, 2018. Short title.
2. From and out of the Consolidated Fund of the State of Punjab, there may be paid and applied sums, not exceeding those specified in column 5 of the Schedule, appended to this Act, amounting in the aggregate to the sum of ₹ 129697,63,15,000/- (₹ One Lac Twenty Nine Thousand Six Hundred Ninety Seven Crore Sixty Three Lac and Fifteen Thousand only) towards defraying several charges, which will come in the course of payment to be made during the financial year 2018-2019, in respect of the services and purposes, specified in column 2 of the said Schedule. Issue of  
₹129697,63,15,000/  
out of the  
Consolidated  
Fund of the  
State of Punjab  
for the financial  
year  
2018-2019.
3. The sums, authorized to be paid and applied from and out of the Consolidated Fund of the State of Punjab by this Act, shall be appropriated for the services and purposes, specified in the said Schedule in relation to the Financial Year ending on the thirty-first day of March, 2019. Appropriation.
4. Notwithstanding anything contained in any other Act for the time being in force, the provisions of this Act shall prevail. Overriding effect  
of the Act.

## SCHEDULE (2018-19)

Demand	Services and Purposes	Sums not exceeding			
		Grant made by the Legislative Assembly	Charged on the Consolidated Fund	Total	
1	2	3	4	5	
1	Agriculture	Revenue	1,44,25,31,86,000	1,10,000	1,44,25,32,96,000
		Capital	2,04,00,000	0	2,04,00,000
2	Animal Husbandry and Fisheries	Revenue	5,41,09,00,000	1,00,000	5,41,10,00,000
		Capital	11,17,33,000	0	11,17,33,000
3	Co-operation	Revenue	1,49,58,82,000	3,00,000	1,49,61,82,000
		Capital	2,76,35,25,000	0	2,76,35,25,000
4	Defence Services Welfare	Revenue	95,06,70,000	1,000	95,06,71,000
		Capital	8,41,00,000	0	8,41,00,000
5	Education	Revenue	1,08,30,16,58,000	20,10,000	1,08,30,36,68,000
		Capital	3,18,83,05,000	0	3,18,83,05,000
6	Election	Revenue	1,16,59,26,000	1,000	1,16,59,27,000
		Capital	0	0	0
7	Excise and Taxation	Revenue	1,88,04,49,000	25,10,000	1,88,29,59,000
		Capital	0	0	0
8	Finance	Revenue	1,26,22,53,76,000	1,62,60,10,07,000	2,88,82,63,83,000
		Capital	74,70,00,000	3,61,09,98,91,000	3,61,84,68,91,000
9	Food and Supplies	Revenue	2,29,85,22,000	4,00,000	2,29,89,22,000
		Capital	5,00,06,80,000	0	5,00,06,80,000
10	General Administration	Revenue	2,11,68,16,000	9,20,83,000	2,20,88,99,000
		Capital	0	0	0
11	Health and Family Welfare	Revenue	31,22,94,65,000	70,27,000	31,23,64,92,000
		Capital	1,80,00,000	0	1,80,00,000
12	Home Affairs	Revenue	62,85,10,02,000	1,09,98,000	62,86,20,00,000
		Capital	1,54,14,01,000	0	1,54,14,01,000

1	2	3	4	5	
13	Industries	Revenue	16,52,49,59,000	6,00,00,000	16,58,49,59,000
		Capital	17,13,55,000	0	17,13,55,000
14	Information and Public Relation	Revenue	43,02,84,000	0	43,02,84,000
		Capital	10,000	0	10,000
15	Water Resources	Revenue	12,69,21,49,000	0	12,69,21,49,000
		Capital	8,38,45,95,000	0	8,38,45,95,000
16	Labour	Revenue	27,56,75,000	0	27,56,75,000
		Capital	1,00,000	0	1,00,000
17	Local Government,	Revenue	22,00,22,64,000	0	22,00,22,64,000
		Capital	14,04,99,14,000	0	14,04,99,14,000
18	Personnel	Revenue	11,78,57,000	8,78,70,000	20,57,27,000
		Capital	10,000	0	10,000
19	Planning	Revenue	1,47,85,42,000	0	1,47,85,42,000
		Capital	2,67,35,92,000	0	2,67,35,92,000
20	Power	Revenue	29,60,41,44,000	0	29,60,41,44,000
		Capital	52,90,00,000	0	52,90,00,000
21	Public Works	Revenue	4,98,70,12,000	9,00,000	4,98,79,12,000
		Capital	11,48,41,50,000	0	11,48,41,50,000
22	Revenue and Rehabilitation	Revenue	14,16,79,33,000	30,46,000	14,17,09,79,000
		Capital	0	0	0
23	Rural Development and Panchayats	Revenue	27,27,78,64,000	0	27,27,78,64,000
		Capital	2,91,85,33,000	0	2,91,85,33,000
24	Science, Technology and Environment	Revenue	17,36,79,000	0	17,36,79,000
		Capital	22,53,25,000	0	22,53,25,000

1	2		3	4	5
25	Social Security, Women & Child Welfare	Revenue	25,01,71,66,000	11,00,000	25,01,82,66,000
		Capital	43,80,00,000	0	43,80,00,000
26	State Legislature	Revenue	45,21,84,000	97,00,000	46,18,84,000
		Capital	0	0	0
27	Technical Education and Industrial Training	Revenue	4,42,84,19,000	2,00,000	4,42,86,19,000
		Capital	35,17,00,000	0	35,17,00,000
28	Tourism and Cultural Affairs	Revenue	39,88,47,000	2,000	39,88,49,000
		Capital	3,84,12,97,000	0	3,84,12,97,000
29	Transport	Revenue	3,82,93,07,000	19,32,000	3,83,12,39,000
		Capital	1,30,01,000	0	1,30,01,000
30	Vigilance	Revenue	50,73,13,000	37,95,000	51,11,08,000
		Capital	0	0	0
31	Employment	Revenue	1,10,16,92,000	0	1,10,16,92,000
		Capital	15,01,00,000	0	15,01,00,000
32	Forestry and Wild Life	Revenue	1,94,01,30,000	0	1,94,01,30,000
		Capital	0	0	0
33	Governance Reforms	Revenue	2,31,65,84,000	0	2,31,65,84,000
		Capital	15,02,00,000	0	15,02,00,000
34	Horticulture	Revenue	1,11,97,86,000	2,000	1,11,97,88,000
		Capital	75,00,000	0	75,00,000
35	Housing and Urban Development	Revenue	7,37,74,70,000	0	7,37,74,70,000
		Capital	60,68,000	0	60,68,000
36	Jails	Revenue	2,42,91,66,000	3,000	2,42,91,69,000
		Capital	37,64,000	0	37,64,000
37	Law and Justice	Revenue	5,36,00,90,000	1,46,04,72,000	6,82,05,62,000
		Capital	0	0	0

	1	2	3	4	5
38	Medical Education and Research	Revenue Capital	5,30,92,26,000 3,58,80,00,000	4,61,000 0	5,30,96,87,000 3,58,80,00,000
39	Printing and Stationery	Revenue Capital	36,42,93,000 4,00,000	58,93,000 0	37,01,86,000 4,00,000
40	Sports and Youth Services	Revenue Capital	1,59,74,83,000 10,53,50,000	51,000 0	1,59,75,34,000 10,53,50,000
41	Water Supply and Sanitation	Revenue Capital	5,72,24,05,000 9,15,11,00,000	2,00,00,000 0	5,74,24,05,000 9,15,11,00,000
42	Welfare of SCs, STs, OBCs and Minorities	Revenue Capital	11,95,68,57,000 64,55,00,000	1,10,000 0	11,95,69,67,000 64,55,00,000
		<b>Total: Revenue</b>	<b>6,99,14,06,32,000</b>	<b>1,64,37,20,84,000</b>	<b>8,63,51,27,16,000</b>
		<b>Capital</b>	<b>72,36,37,08,000</b>	<b>3,61,09,98,91,000</b>	<b>4,33,46,35,99,000</b>
		<b>Grand Total:</b>	<b>7,71,50,43,40,000</b>	<b>5,25,47,19,75,000</b>	<b>12,96,97,63,15,000</b>

## STATEMENT OF OBJECTS AND REASONS

The Bill is introduced in pursuance of clause (1) of Article 204<sup>1</sup> of the Constitution of India read with Article 206 thereof, to provide for the appropriation from and out of the Consolidated Fund of the State of all money required to meet the expenditure charged on the Consolidated Fund and the grants made in advance by the Legislative Assembly in respect of the estimated expenditure of the State Government, for the financial year 2018-2019.

MANPREET SINGH BADAL,  
Finance Minister, Punjab.

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The Governor has, in pursuance of clause (1) and (3) of Article 207 of the Constitution of India, recommended to the Punjab Legislative Assembly, the introduction and consideration of the Bill.

CHANDIGARH :  
The 28th March, 2018.

SHASHI LAKHANPAL MISHRA,  
Secretary.

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*N.B.*— The above Bill was published in the *Punjab Government Gazette (Extraordinary)*, dated the 28th March, 2018 under the proviso to rule 121 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly).